

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1693  
ANSWERED ON 29<sup>TH</sup> JULY, 2021**

**DEVELOPMENT OF JUNCTION AT NH-66**

**1693. SHRI KUMBAKUDI SUDHAKARAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government has received any petition dated 2 April, 2021 seeking sanction of Rs. 6 crore for junction development at National Highway-66 between km 147 to 148 in Kannur constituency and if so, the details thereof along with the action taken thereon;
- (b) whether the Government has taken note that this narrow stretch of 1km has been the cause of long hours of traffic block during peak hours extending up to Kannur town which is 5 kms away from this location;
- (c) if so, the action taken by the Government in this regard and if not, the reasons therefor;
- (d) whether the Government proposes to develop the said junction;
- (e) if so, the funds to be sanctioned along with the timeline for execution of the project; and
- (f) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

(a) to (f) Ministry issues sanction for construction of NH works on the proposals received from its implementing agencies such as State PWDs, NHAI, NHIDCL & BRO etc. No such proposal/estimate has been

**received from Government of Kerala (State PWD) for seeking sanction for junction development at National Highway-66 between km 147 to 148. The construction of proposed Kannur bypass as part of 6-laning of Thaliparamaba to Muzhippilangad section of NH-66, for which agreement has already been signed on 31.03.2021, will detour this junction. National Highways Authority of India (NHAI) is maintaining the existing NH-66 in traffic worthy condition through Concessionaire during development period. Construction of Kannur Bypass will ease traffic block problem in Kannur City.**

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